

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. CP/136(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

**NAME OF THE PARTIES:- Tradewel Construction Corporation
Private Limited.**

Section: 66 of Companies Act, 2013

ORDER

Adv. Hemant Sethi, Adv. Devanshi Sethi appeared for the Petitioner/Applicant.
Aparna Mudiam, Deputy Director, RD(WR) appeared through VC. List this matter on
22.07.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)